

Alwar and Bharatpur, on behalf of the claimants displaced persons, expressing their willingness to give up their accepted claims in order to get themselves declared as non-claimant displaced persons; and

(b) if so, whether Government have accepted this proposal?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):

(a) Yes.

(b) No.

Sugar Wage Board

680. Shri Yallamanda Reddy: Will the Minister of Labour and Employment be pleased to state:

(a) whether Sugar Wage Board recommendations have been implemented in Andhra Pradesh;

(b) if so, in how many factories; and

(c) whether implemented partially or fully?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) to (c). Out of 11 sugar factories in Andhra Pradesh, 10 have implemented the recommendations fully. Negotiations are in progress between the parties in the remaining one factory to implement the recommendations.

Taxes Due to Simla Municipal Committee

681. Shri Hem Raj: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the Simla Municipal Committee has represented to Government for the payment of municipal taxes for the Central Government property;

(b) what is the amount that legally accrues to the Simla Municipal Committee for such taxes; and

(c) whether Government propose to either reimburse the Simla Municipal Committee for such taxes or pay a grant for providing civic amenities?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):

(a) and (b). A demand for the payment of a sum of about Rs. 2 lakhs has been received by the Custodian of Evacuee Property, Punjab from the Simla Municipal Committee with regard to municipal taxes in respect of evacuee properties. Such properties are not liable to local taxes since acquisition by the Central Government, but unpaid taxes are payable by the Custodian for the pre-requisition period. The tentative estimated amount of such unpaid taxes is about Rs. 50,000. The details are being checked before payment.

(c) Does not arise.

Rashtrapati Bhavan, Simla.

682. { Shri Hem Raj:
Shri P. K. Deo:
Shri Yashpal Singh:
Shri Mate:

Will the Prime Minister be pleased to state:

(a) the use to which the Rashtrapati Bhavan at Simla is being put to;

(b) whether any scheme has been formulated for its permanent utility; and

(c) if so, the details thereof?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):

(a) The Rashtrapati Niwas at Simla is being maintained for the use of the President whenever he visits Simla.

(b) Not yet.

(c) Does not arise.

Implementation of Second Five Year Plan

683. { Shri Morarka:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri B. K. Das:
Shri M. L. Dwivedi:

Will the Minister of Planning be